

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IA(I.B.C)/1649(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically

1. Mr. Joy Saha, Sr. Adv.] For applicant in IA/1649/2023
2. Mr. Rishad Medora, Adv.
3. Ms. Asmita Rakhecha, Adv.
4. Mr. Ramya Hariharan, Adv.
5. Mr. Soumyajit Saha, Adv.

1. Mr. Shanunak Mitra, Adv.] For IRP
2. Mr. Dripto Majumdar, Adv.
3. Mr. Manas Das, Adv.

1. Mr. Santosh Kr. Ray, Adv.] For CoC
2. Ms. R. Sanyal, Adv.
3. Ms. Swastika

ORDER

1. Ld. Counsel for the parties present.

2. IA(I.B.C)/1649(KB)2023

- a. Ld. Sr. Counsel for the Applicant in this application shall file a report regarding the Authorized person who appointed Senior Officers in the Respondent Company, filed GST Returns, filing Annual Returns, for calling of Board Meetings, Authorized Signatory for the Balance Sheets of the Company Account etc. for the last three years. In short, a report regarding the Authorized

person who was taking decisions in the above matters for the Respondent Company for the last three years at the earliest.

- b. Supplementary Affidavit, if any be filed by the CoC within Friday i.e. **by 10.11.2023.**
 - c. Interim order, if any, shall continue till the next date of hearing.
3. Post this matter **on 17.11.2023 at 02:30 P.M.**

Arvind Devanathan
Member (Technical)

Bidisha Banerjee
Member (Judicial)